

**HIGH COURT OF TRIPURA  
AGARTALA 799010**

F.6(21)-HC/2022/JC/HW-03/32852

Date: 21-12-2022

**Subject: Award of Contract**

In response to the e-Tender No. **F.6(21)-HC/2022/JC/HW-03** dated **07-11-2022**, published by this Registry for the work "*Supply, Commissioning, Installation, Testing & Maintenance of Justice Clock [Large Video Wall/Electronic Display Board] for District Court Complexes at Agartala & Dharmanagar*" **one bidder** has participated in the online bidding. After detailed scrutiny & evaluation, the contract is awarded to the bidder, namely, **NEVAEH TECHNOLOGY PVT LTD, KOLKATA.**, for an amount of **₹19,86,388/- (Nineteen Lakhs Eighty-Six Thousand Three Hundred & Eighty-Eight)** only inclusive of taxes.

**(S. Chakraborty)**  
Registrar (Admn., P & M)